

IN THE INCOME TAX APPELLATE TRIBUNAL
“A” BENCH : BANGALORE

BEFORE SHRI CHANDRA POOJARI, ACCOUNTANT MEMBER
AND SMT. BEENA PILLAI, JUDICIAL MEMBER

ITA Nos.2894 & 2895/Bang/2017
Assessment years : 2010-11 & 2011-12

The Deputy Commissioner of Income Tax (E), Circle 1, Bangalore.	Vs.	M/s. JMJ Education Society, No.89 & 90, Soladevanahalli, Hesaraghatta Main Road, Bengaluru – 560 090. PAN: AAATJ 3122G
APPELLANT		RESPONDENT

CORRIGENDUM

Per Chandra Poojari, Accountant Member

These appeals were disposed of by the consolidated order of the Tribunal dated 16.04.2021 where in the cause title, the assessment years are shown inadvertently due to typographical error shown as “2020-21 & 2011-12”. Therefore, the assessment years mentioned in the cause title below the appeal ITA Nos.2894 & 2895/Bang2017 is substituted to read as “**2010-11 & 2011-12**”.

Sd/-
(BEENA PILLAI)
JUDICIAL MEMBER

Sd/-
(CHANDRA POOJARI)
ACCOUNTANT MEMBER

Bangalore,
Dated, the 6th August, 2021.

/Desai S Murthy/

Copy to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.

By order

Assistant Registrar
ITAT, Bangalore.